

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 23.03.99

O.A. No. 287/98

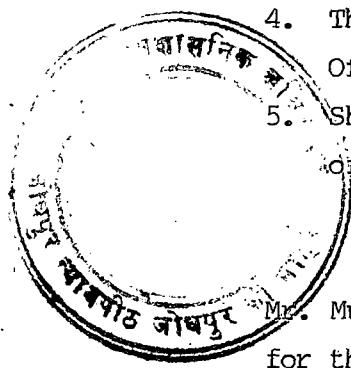
Chhaju Ram son of Shri Jangli Ram Ji by caste Meghwal (S.C.), aged about 46 years, at present working as J.I.T (TNCR) at Hanumangarh Junction.

... Applicant.

v e r s u s

1. The Union of India through the General Manager, Northern Railway Headquarter Building, Baroda House, New Delhi.
2. The Secretary, Ministry of Railway, Government of India, Rail Bhawan, New Delhi.
3. The Divisional Railway Manager, Northern Railway, DRM's Office, Bikaner.
4. The Divisional Personnel Officer, Northern Railway, DRM's Office, Bikaner.
5. Shri Manphul Singh Bhadu, Ex-Member of Parliament, resident of Suratgarh, District Sri Ganganagar.

... Respondents.



Mr. Mukesh Dave, Adv. Brief holder for Mr. S.N. Trivedi, Counsel for the applicant.

Mr. V.D. Vyas, Counsel for the respondents Nos. 1 to 4.

None present for the respondent No. 5.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Chhaju Ram, in this application under Section 19 of the Administrative Tribunals Act, 1985, has challenged the order of his transfer at Annexure A/1 dated 18.6.98 by which he

was transferred from Hanumangarh to Hissar.

2. We have heard the learned counsel for the parties.

3. It is evident from the record that the applicant had requested for his posting at Bikaner and thereafter, he has been transferred to Bikaner by an order dated 30.10.98, at Annexure R/1. The grievance of the applicant has been redressed.

4. The O.A. is, therefore, dismissed as having become infructuous. No order as to costs.

(Gopal Singh)
(Gopal Singh)
Adm. Member

G.Krishna
(Gopal Krishna)
Vice Chairman

CVR